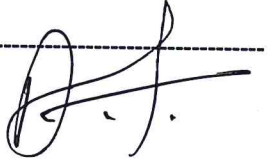



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (CAA) No. 03/BB/ 2017	-	Hearing	230/ 232	CSR India Pvt. Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	V.J. Achalaram 9880187470	petitioners	
2)	Prima - Hatti for sinchana	ROC	

Counsel for petitioner is present. Proxy counsel for Smt. M.R. Sinchana, Standing Counsel appearing for ROC is present and requested time. Assistant from OL office is present.

For further hearing, list it on 23.08.2017.

  
MEMBER (J)

  
MEMBER (T)